

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/ 9267 /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To, Shri Abdul Hakim
District & Sessions Judge
Karbi Anglong, Diphu

Dated Guwahati, the 31st of October 2022

Sub:- **Withdrawal of LTC.**


Ref:- Your letter No. DJKA/9421 dated 27.09.2022

Sir,

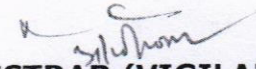
With reference to the above, I am directed to inform you that, you are allowed to withdraw your LTC for the block period 2018-2021 (by way of carry forward), which was already granted to you by this Hon'ble Court to visit Goa along with your family members, as prayed for.

Yours faithfully,


REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/ 9268-9270 /A, dated 31/10/22 
Copy to :

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information.
3. The Project Manager, Gauhati High Court, Guwahati for information. with request to take necessary steps for upload this letter in official website of this Hon'ble Court.


REGISTRAR (VIGILANCE) 